

(b) if so, what kind of arms have been found; and

(c) the indication of age of the find, if since verified?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):**

(a) No ancient fire arms have been dug in Berhampur.

(b) and (c). The parts of the fire arms appear to be of modern type and are of little interest to Archaeology.

**Commissioner For S. C. and S. T.**

2884. { Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether the report of the Commissioner for Scheduled Castes and Scheduled Tribes for 1963-64 has been received by Government;

(b) if not, the reason for the delay; and

(c) when this will be laid on the Table?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a). The report for the year 1963-64 i.e. for the year ending 31st March 1964 is due to be submitted to the President only on 30th September, 1964.

(b) and (c). Do not arise

**Trained Technicians and Engineers**

2885. **Shri P. C. Borooah:** Will the Minister of Education be pleased to state:

(a) whether his attention has been drawn to the monthly circular for April, 1964, issued by the Indo-German Chamber of Commerce, Bombay, reporting that numerous requests were received by that Chamber to find suitable openings in India for Indian technicians and engineers who having

received specialised training in various technical fields in Federal Republic of Germany, now wish to return to India, but did not find suitable openings here; and

(b) if so, Government's reaction thereto?

**The Deputy Minister in the Ministry of Education (Dr. M. M. Das):** (a) I have seen the circular. It gives particulars of seven Indians now in West Germany who are said to be available for employment.

(b) The National Register of the Council of Scientific and Industrial Research registers all Indian Scientists and Technologists abroad in a special section and assists them in various ways to find suitable employment. In this connection attention of the Hon'ble Member is drawn to the answer given to Starred Question No. 857 on 1st April, 1964.

**Hostel for International Students in Delhi.**

2886. { Shri Ram Harkh Yadav:  
Shri Murli Manohar:

Will the Minister of Education be pleased to state:

(a) whether a Hostel for International Students studying in Delhi University has been constructed in Delhi;

(b) if so, the capacity of the hostel and the amenities for studies provided therein; and

(c) the total cost of setting up the hostel?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):**

(a) Yes Sir.

(b) To start with, it will accommodate 106 students. Facilities for board, lodging and recreation will be made available.

(c) So far, only the building has been completed at a cost of Rs. 1,16,500.00 nP.

**Arrest of Pakistani Spy in Orissa**

**2887. Shri Surendranath Dwivedy:** Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to a news item published in the 'Samaj' Cuttack about the arrest of a Pakistani spy in Sambalpur District (Orissa);

(b) whether the person concerned is a Pakistani or an Indian National; and

(c) whether any letters have been seized from the person indicating that he was communicating information to Pakistan about the recent disturbances in Rourkela?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) Yes, Sir. The person was arrested for violation of section 5 of the Foreigners Act, 1946.

(b) He is a Pak National.

(c) No, Sir.

**Tribal Languages and Text Books**

**2888. Shri H. C. Soy:** Will the Minister of Home Affairs be pleased to refer to the statement made by the Deputy Minister of Home Affairs in the course of the reply to the discussion on demands for grants for the Ministry of Home Affairs saying among other things that Tribal Research Institutes are studying tribal languages and text-books in their languages and being prepared in some States and state the progress made in this respect in Bihar, Orissa and Madhya Pradesh and the reasons for the slow progress in the matter?

**The Minister of State in the Ministry of Home Affairs (Shrimati Chandrasekhar):** The latest position is being ascertained from the State Governments and the information when received will be laid on the Table of the House.

**New Colleges in Orissa**

**2889. Shri Mohan Nayak:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Orissa Government have asked for financial aids for starting new colleges in Orissa State;

(b) if so, whether this request has been considered by the Standing Committee of the Central Advisory Board of Education; and

(c) what recommendations have been made by the Central Advisory Board?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) No, Sir.

(b) and (c). Do not arise.

**Central Government scholarships in Public Schools**

**2890. Shri Jedhe:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the amount of concession under the Central Government Merit Scholarship Scheme (for public schools) varies according to pay range of the guardian, and if so, what is the amount of concession for various ranges of income;

(b) when these monetary limits were fixed and how the present price index compares with that prevailing in those days; and

(c) whether Government propose to revise the income limits in view of the high price index?

**The Deputy Minister in the Ministry of Education (Dr. M. M. Das):**

(a). Yes, Sir. the amount of concession varies according to means test which is as follows:—

**Category—A**

Income Rs. 1,000/- and above p.m.	No exemption from School fees.
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**Category—B**

Income between Rs. 750/- and Rs. 999/- p.m.	Exemption from half School fees.
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